

HIGH COURT OF JAMMU & KASHMIR AND LADAKH

(Office of Registrar General at Srinagar)

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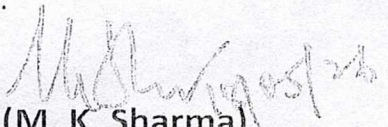
ORDER

Subject: - Initiation of Self-Enumeration of Officers and Employees for Census 2027-Reg.

No. 739 of 2026/RG/NG-501(I) Dated : 18-05-2026

Government of India has initiated preparatory activities for Census-2027, including the process of self-enumeration through digital platforms. The process of self-enumeration would not only ensure smooth and efficient data collection but would also encourage officers and employees to participate proactively in this national exercise.

In order to facilitate accurate and timely participation in the Census exercise, Shri Syed Tasaduq Hussain Qadri, Registrar (Infrastructure), High Court of Jammu & Kashmir and Ladakh is hereby nominated as Nodal Officer for initiation and awareness of self-enumeration among the officers and employees of High Court of Jammu & Kashmir and Ladakh as well as officers and employees of District Judiciary of UT's of Jammu and Kashmir and Ladakh. For convenience of the Hon'ble High Court, a Master Trainer will be deputed by the office of the Principal Census Officer (Urban), Srinagar (Commissioner, Srinagar Municipal Corporation), Karan Nagar, Srinagar. The date for self-enumeration is fixed on 20-05-2026.


(M. K. Sharma)
Registrar General

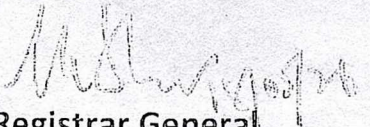
No: 22537-56 of 2026/RG/NG

Dated: 18-05-2026

Copy to:-

1. Principal Secretary to Hon'ble the Chief Justice High Court of J&K and Ladakh, Srinagar
2. Secretary to Hon'ble Mr./Mrs. Justice _____
.....for information of their Lordships.
3. Registrar Vigilance, High Court of J&K and Ladakh, Srinagar.
4. Registrar Rules, High Court of J&K and Ladakh, Srinagar.
5. Registrar (Inspection), High Court of J&K and Ladakh, Srinagar/Jammu
6. Registrar Judicial, High Court wing Jammu/Srinagar.
7. Registrar Computers (IT), High Court Main Wing, Srinagar.
8. Director, Jammu and Kashmir Judicial Academy, Srinagar.
9. All Principal District and Sessions Judges of UT's of Jammu & Kashmir and Ladakh, for information with the request to circulate the same among all the officers/employees working in their respective Districts.

10. Principal Census Officer (Urban), (Commissioner, Srinagar Municipal Corporation), Karan Nagar, Srinagar. This is in reference to his communication No. SMC-ESTB/56/2026-04(C.No. 7845521) dated 15-05-2026.
11. Shri Syed Tasaduq Hussain Qadri, Registrar (Infrastructure), High Court of Jammu & Kashmir and Ladakh for information and necessary action. **In case of any assistance shall contact Mr. Tahir Ahmad Magray (JKAS), Secretary, SMC, cell No. 9797633733.**
12. Central Project Coordinator, e-Courts, High Court Main Wing, Srinagar for uploading the same on the official website of the High Court.
13. Chief Librarian, High Court Wing, Jammu/Srinagar for keeping up the record of the same.
14. Order file.


Registrar General